

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 64/14	IA 94/17 in TP 67/16	For filing objections in IA 94/17	397/ 398	Gayathri-krishnan Vs. Akaara Consulting Pvt. Ltd. & 4 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) B. Srinath babu
for N.K. Rajasekar
95001 53344

counsel for Petitioner.

B. Srinath

2) Manisha. K
Assistant of Kedarnath PCS
9844676344

Counsel for Respondent

Manisha

ORDER

Counsel for petitioner is present. Representative of PCS for the respondent is also present. She also filed a letter given by the PCS seeking adjournment. On the request of the PCS matter is adjourned to 16.10.2017.


MEMBER(J)


MEMBER(T)